


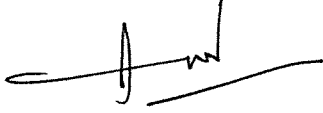
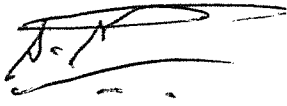
(16)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM ON 09/09/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/359/2019
PETITION NUMBER : CP/114/IB/2018
NAME OF THE PETITIONER : M.MURUGAN RP (VELOHAR INFRA PVT LTD)
NAME OF THE RESPONDENTS : VIJAYALAKSHMI & OTHERS
UNDER SECTION : SEC 66 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
1.	S. SATHIYA NARAYANAN	Counsel for Applicant	
2.	ANITHA G.	Counsel for R9 & R11	
3)	S. Sathiyar	Counsel for R3, R8, R10	
4)	M. MURUGESAN	Liquidator	M. Murugesan

ORDER

At request of the parties, list this matter on 20.09.2019.


[S. VIJAYARAGHAVAN]
Member (Technical)


[B.S.V. PRAKASH KUMAR]
Member (Judicial)

vs